

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

(IA No. 142526/2021 - GRANT OF BAIL)

Date : 10-12-2021 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Ratnakar Dash, Sr. Adv.
Mr. Devvrat, AOR
Mr. Subas Ray, Adv.
Ms. Swati Setia, Adv.
Ms. Neha Jaiswal, Adv.

For Respondent(s) Ms. Aishwarya Bhati, ASG
Ms. Ruchi Kohli, Adv.
Mr. Bhuvan Kapur, Adv.
Ms. Swarupma Chaturvedi, Adv.
Mr. O.P. Shukla, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Prayer for bail is rejected.

Hearing of the appeal be expedited.

List on 15.02.2022.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)